

(TO BE FILLED IN DUPLICATE)

ADDITIONAL BROADBAND INTERNET SERVICES FOR MEMBERS

APPLICATION FOR PROVISION OF ADDITIONAL BROADBAND INTERNET FACILITY IN TELEPHONE CONNECTION TO A MEMBER OF PARLIAMENT

From

_____, M.P.

(Name in Block letters)

To

The Chairman & Managing Director
Mahanagar Telephone Nigam Limited/
Bharat Sanchar Nigam Limited
New Delhi

(Through the Chairman, House Committee, Rajya Sabha)

Sir,

Kindly arrange to provide **additional Broadband facility** of MTNL / BSNL on any one of the following telephones (tick any one of the following):-

- (a) at my office situated in my residence in Delhi or New Delhi, or
- (b) at my usual place of residence, or
- (c) at a place, selected within my constituency or State; or
- (d) within the State in which I reside;

as per particulars of the phone mentioned below:-

Telephone No. _____
House No. _____
Town/Village _____
Taluka/Tehsil _____
District _____
State _____

2. **I am willing to forego 10,000 telephone calls out of the 1,50,000 total free calls per annum**, available to me under the Housing and Telephone Facilities (Members of Parliament) Rules, 1956 (as amended), **for availing the additional broadband facility of MTNL/BSNL.**

3. I undertake to pay in full all the Telecommunications (MTNL/BSNL) dues, in excess of those payable by Rajya Sabha Secretariat in respect of the aforesaid broadband facility.

4. I also undertake to abide by all the terms and conditions for the provision of additional Broadband facility on the existing land line connection.

Yours faithfully,

Place

Date.....

Signature of Member

I.C.No. _____